

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Beacon Trusteeship Ltd
Vs
Imperial Consultants and Securities Ltd

MAIN PETITION NUMBER : CP(IB)/27(CHE)/2023

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1335(CHE)/2024; IA(IBC)/1127(CHE)/2024; IA(IBC)/1439(CHE)/2024

ORDER

IA(IBC)/1335(CHE)/2024

Present: Mr. R.Imayavaramban, Ld. Counsel for Applicant.
Mr. Partho Shankar, Ld. Counsel for RP/Respondent.

Heard.

On the last date, it was observed that CIRP in the present case expired on 07.05.2024. No application was moved for extension. RP was accordingly directed not to initiate further action till the disposal of the application. There was another application IA(IBC)/1127(CHE)/2024 seeking directions to the CoC to contribute towards the cost of CIRP.

Ld. Counsel for Applicant on instructions submits that the Applicant undertakes to pay the CIRP expenses upto date.

IA/1335/2024 is for replacing the RP.

Ld. Counsel for Respondent seeks and is granted two weeks' time to file reply and serve copy.

List the application for hearing on **25.07.2024**.

IA(IBC)/1127(CHE)/2024

Present: Mr. Partho Shankar, Ld. Counsel for RP/Applicant.

Heard.

This application has been filed for directing the Respondent to contribute the CIRP cost.

Since, it has already been undertaken on behalf of the CoC to pay the CIRP cost, nothing survives in the application.

IA(IBC)/1127(CHE)/2024 is **disposed of**.

IA(IBC)/1439(CHE)/2024

Present: Mr. Partho Shankar, Ld. Counsel for RP/Applicant.

This application has been filed seeking extension of CIRP period till 07.05.2024. No further application for extension submitted.

The Applicant is directed to submit the update status of the CIRP.

List the application for hearing on **25.07.2024**.

IA/1416/2024.

Present: Mr. Imayavaramban, Ld. Counsel for Applicant.

Mr. Pratik Sarkar, Ld. Counsel for Respondent.

Applicant is directed to serve the copy of the application on the Respondent and file Affidavit of service.

List the application for reply / hearing on **25.07.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**